

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 206
Appeal-278/252/ND/2023

IN THE MATTER OF:
Gaganendra

...

Appellant

Versus

RoC Delhi (HR)

...

Respondent

Under Section: 252(1)

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : CS Anjali Yadav

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. ARoC appearing for the RoC, last opportunity is granted for filing the reply within one week.

List the matter on 17.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)